NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 21/15	TP 10/17	Hearing	433(e) / 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.	

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Counsel for petitioner is absent. No representation. Registry to check and put up a note on Form 5 on behalf of Petitioner. List it on 21/09/2017.

MEMBER(J)

MEMBER(T)